

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7272
ANSWERED ON:13.05.2005
MONITORING CELL FOR VAT
Adsul Shri Anandrao Vithoba

Will the Minister of FINANCE be pleased to state:

- (a) whether the confederation of All India Traders requested for setting up of a centralized VAT monitoring cell and demanded a website for empowered committee of State Finance Ministers;
- (b) if so, the details thereof; and
- (c) the response of the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PLANIMANICKAM)

(a) & (b): the Confederation of All India Traders has suggested for setting up of a VAT Monitoring Cell and a website for Empowered Committee of State Finance Ministers.

(c) The Empowered Committee of State Finance Ministers in its meeting held on January 17, 2005 has advised the State/UT Governments that after introduction of VAT they should set up a "VAT Cell" within their sales/commercial tax department to track revenue performance and also price movement to ascertain if manufacturers/dealers were passing on the benefits of VAT to the consumer. A web-site of the Empowered Committee is already in operation at www.statevat.gov.in.